

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : _____

PETITION NUMBER : TCP/24/2016

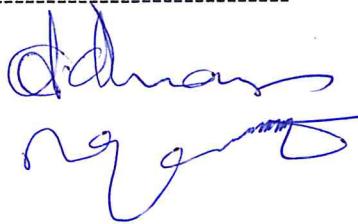
NAME OF THE PETITIONER(S) : Sulochana & 2 Others

NAME OF THE RESPONDENT(S) : M/s Arunodhaya Enterprises Ltd & 6 Others

UNDER SECTION : 397/398

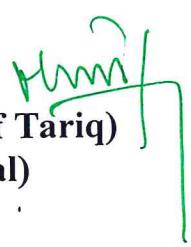
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. A. NARAYANAN	Counsel for R 5-7	
2. P. RAMAMURTHY	Representing Counsel for petitioner u/g. T. R. Ramesh Advocate	
3. Rajasekhar VK	Counsel for R1, R2 & R4	Rajasekhar.

ORDER

Counsel representing both the parties are present. Counsel for R1, R2 & R4 submitted his arguments and filed written submissions. Time extended at request for submitting arguments on behalf of R5 to R7. Put up on 03.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)